

Title: Introduction of the President's Emoluments and Pension (Amendment) Bill, 2000.

13.15 hrs.

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): Sir, I beg to move for leave to introduce a Bill further to amend the President's Emoluments and Pension Act, 1951.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the President's Emoluments and Pension Act, 1951."

The motion was adopted.

SHRI L.K. ADVANI: I introduce** the Bill.

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** Introduced with the recommendation of the president.